

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13021/2011

WINDSOR PARK R. W.A.

Petitioner(s)

VERSUS

VICE CHAIRMAN, GDA AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/09/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr.P.K.Singh,adv.
Mr. Santosh Mishra,Adv.

For Respondent(s) Mr.Amrendra Kr.Choubey,adv.
Mr. Krishnanand Pandeya,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent Nos.2, 3 and
6-9. The remaining respondents are granted four weeks
time as a last chance for filing counter affidavit.
List the matter on 17.10.2011.

(Sunil Thomas)
Registrar

SB